NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.S.P No.161/(MAH)/2017

CORAM:

Dated: 01.05.2017

Present::

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.05.2017

NAME OF THE PARTIES: M/s. Ashpin Holdings Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATUR

Ahmed Chunawala Adv

COMMON ORDER

T.C.S.P. No.161/230-232/NCLT/MB/MAH/2017 T.C.S.P. No. 162/230-232/NCLT/MB/MAH/2017 T.C.S.P. No. 163/230-232/NCLT/MB/MAH/2017 T.C.S.P. No. 164/230-232/NCLT/MB/MAH/2017

1. The Learned Representative of the Petitioner is present.

2. These are Scheme Petitions. "Admitted". adjourned reports award of

3. To be listed for Final Hearing on 7th June, 2017.

Sd/-

M.K. Shrawat Member (Judicial)